## RAJYA SABHA

## **Maintenance of Pondicherry Airport**

2426. SHRI C.P. THIRUNAVUKKARASU: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the reasons for the closure of the airport at Pondicherry;
- (b) what is the number of persons working at the airport;
- (c) how much amount is spent on the maintenance of the airport including salaries of the employees;
- (d) whether any private sector aviation company intend to provide air services at Pondicherry; and
  - (e) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV): (a) Pondicherry airport is operational but no scheduled airlines are operating.

- (b) A total of seven officers and staff are on the strength.
- (c) The amount spent including the salary of the employees in the years 1998-99,1999-2000 and 2000-2001 are Rs. 19.66 lakhs, Rs. 21.64 lakhs and Rs. 19.71 lakhs respectively.
  - (d) No Sir.
  - (e) Does not arise.

## Utilisation of AAI's land at Gulbarga, Hassan and Mysore

2427. PROF. A. LAKSHMISAGAR: SHRI H. K. JAVARE GOWDA: SHRI K.B. KRISHNA MURTHY:

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Airports Authority of India is holding vast expanse of land in its possession at Gulbarga, Hassan and Mysore;
- (b) whether these landholdings remain idle and unproductive due to lack of initiatives on the part of the Centre to develop these airports;
  - (c) the amount spent so far for the development of these airports; and
- (d) whether a part of landholdings / surplus would be utilised to raise funds for development of these airports?

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV): (a) to (d) Airports Authority of India (AAI) is in possession of about 144 acres of land at Hassan and 292 acres of land at Mysore airports. The airport at Gulbarga belongs to State Government of Karnataka. Airports at Hassan and Mysore have remained non operational for last few years as no flights are operated through these airports. At present, there is no plan to utilise part of landholdings at Hassan and Mysore airports to raise funds for development of these airports, as there is no demand for develop- mental works at these airports.

## Special Quota for senior citizens etc. in LA. Flights

2428. PROF. A. LAKSHMISAGAR: SHRI H. K. JAVARE GOWDA:

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether it is a fact that Indian Airlines has restricted the limit to 10 passenger per flight for senior citizens, children, students, defence personnel, etc.;
- (b) if so, whether it would cause inconvenience to several eligible passengers;
  - (c) if so, whether Government would like to increase the limit?

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV): (a) In order to maximise earnings from a flight Indian Airlines retains 10 seats each on A-320, B-737 flights and 15 seats each on A-300 flights on concessional fares for Senior Citizens, Students and Defence Personnel.

- (b) Indian Airlines Reservation System has seat allocations in the economy class for the normal fare passengers and the concessional/discounted fare passengers *viz*. Senior Citizens, Students and Defence Personnel. If close to the time of departure, seats allocated for normal fare passengers remain unsold, these are offered to the concessional fare passengers. The system is in line with the practice followed by the airlines all over the world.
- (c) Depending on the low/high demand, these limit values are enhanced in the computerised reservations system upto 30 seats or 40 seats to maximise earnings.